NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 50(ND)14 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE COMPANY: M/s. Ashok Kumar Gupta & Ors. V/s. M/s. Meta Plast Engineering Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATUR

1. RAJIV BAHL Advocate Petitioners

2. GOURAN GURA Advocate Respondents
CROXX)

1-5,7,18,19

ORDER

Learned counsel for the petitioner and the learned counsel for the respondent Nos. 1-5, 7, 18 & 19 are present. Appropriate steps for the service of notice to the unserved respondents shall be taken the learned counsel for the petitioner. The served respondents shall file the reply, if any, before the next date.

List on 14.12.2016.

(R.Varadharajan) Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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